GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 3048 TO BE ANSWERED ON DECEMBER 18, 2025

HOUSING AND URBAN INFRASTRUCTURE PROJECTS IN HARYANA

NO. 3048. SHRI DEEPENDER SINGH HOODA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has sanctioned any housing or urban infrastructure projects in Haryana during the last ten years including the current year and if so, the details of each project, stating name, location, implementing agency, sanctioned cost, Central and State/ULB share, date of sanction, present status, budget allocated and released for each financial year including the current financial year along with the expected completion timeline;
- (b) the number of houses sanctioned under Pradhan Mantri Awas Yojana-Urban (PMAY-U) for Haryana since 2015-16 along with Central assistance released and houses grounded and completed;
- (c) the details of other major projects such as Rapid Metro expansions, Regional Rapid Transit System (RRTS) and affordable housing missions under PMAY-U 2.0 including project costs, present status and completion timelines; and
- (d) whether periodic reviews or monitoring mechanisms are in place to track progress and ensure timely completion of these projects, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c): As per the provisions of Article 243 W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/ Urban Local Bodies (ULBs). However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/ Union Territories (UTs) in their urban development agenda through its various flagship Missions/ Programmes viz. Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, Pradhan Mantri Awas Yojana – Urban (PMAY-U) 2.0, Swachh Bharat Mission – Urban (SBM-U) 2.0, Urban Transport (UT), etc.

Through these Missions/Schemes, the Central Government approves the State Plans and provides the Central Assistance (CA) to the States. The projects are selected, designed, approved and executed by the States/UTs and the cities. The State Governments release funds to the cities/districts.

AMRUT: This mission launched in the year 2015 in selected 500 cities (now 485 cities including 15 merged cities) and towns across the country was focused on development of basic infrastructure in urban areas, in the sectors of water supply, sewerage and septage management, etc. AMRUT 2.0 was launched in the year 2021 in all ULBs/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Under the Mission, States/ UTs are empowered to select appraise, propose and implement projects. Under AMRUT, Haryana State has taken up 136 projects worth ₹2,919.99 crore. Under AMRUT 2.0 so far, 77 projects worth ₹3,823.54 crore as submitted by the State have been approved. City/ULBs wise major projects in Haryana taken up/approved under AMRUT and AMRUT 2.0 is attached at Annexure-I.

The Mission guidelines provide for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise implementation of the scheme at the State/UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPSC in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. Also, in order to fast-track the implementation of projects, progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by MoHUA with the States/ UTs.

SBM-U: This Mission supplements the efforts of States/UTs by providing policy directions, financial and technical support. Under SBM-U 2.0, Central Share of funds are released to the States/UTs on the basis of receipt of action plans from States/UTs duly approved by SLTC which are further transmitted to ULBs by the concerned State/UT as per State action plan. Funds under SBM-U are allocated for the entire mission period and not on yearly basis. Against Mission allocation of Rs.539.80 Cr, a total of Rs.573.04 Cr having central share of Rs.207.71 Cr has been approved for State of Haryana under the components of Toilet construction, Used Water Management (UWM) and Solid Waste Management (SWM).

PMAY-U: MoHUA has been implementing PMAY-U since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support one crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines can be accessed at https://pmayurban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf. PMAY-U & PMAY-U 2.0 are demand driven scheme. Selection of beneficiaries, under various verticals preferred by the beneficiaries, formulation of projects and execution including allotment of completed houses to the eligible beneficiaries are done by States/ UTs. City/Location wise details of physical and financial progress along with CA released during each of the last 10 years and current year in projects under PMAY-U & PMAY-U 2.0 in the State of Haryana are attached at Annexure-II.

Urban Transport: During the last ten Financial Years including the current Year, the following projects have been sanctioned by GoI in the State of Haryana:

S. No	Name of Project	State	Date of Sanction	Implem enting agency	ned cost	Central share (₹/Cr)	State share (₹/Cr)	Completio n time
1	Metro Extension from YMCA Chowk (Mujesar) Faridabad to Ballabhgarh (Raja Nahar Singh)	Harya na	27.03. 2017	DMRC	580.00 (Haryan a portion)	95.20	484.80	Completed (operation al)

2	Rithala- Kundli Corridor of Delhi Metro Phase-IV project (Haryana portion)	Harya na	03.01. 2025	DMRC	545.77 (Haryana portion)	97.30	448.47	4 yrs from the date of Sanction
3.	Metro connectivity from Millennium City Centre to Cyber City Corridor with spur to Sector 101 (Dwarka Expressway	Gurug ram (Harya na)	06.07.2 023	Gurugr am Metro Rail Limited (GMRL)		896.19	1432.49	4 yrs from the date of Sanction

The budget allocated and released for the last ten years and current year by GoI for the above projects is tabulated as under:

(₹ in Cr.)

						(
					Metro connectivity from Millennium						
	Metro Ex	tension	Rithala-	Kundli	City Ce	ntre to					
	from YMC	A Chowk	Corridor (of Delhi	Cyber City	Corridor					
FY	(Muje	esar)	Metro Ph	ase-IV	with spur	to Sector					
	Faridal	bad to	project (F	laryana	101 (Dwarka						
	Ballab	hgarh	porti	on)	Expressway						
	Budget	Amount	Budget	Amount	Budget	Amount					
	Allocated	released	Allocated	released	Allocated	released					
2016-17	52.97	52.97	•	-							
2017-18	42.23	42.23	ı	-							
2024-25	-	-	•	-	10	10					
2025-26											
(till	-	-	76.72	-	183.88	120					
15.12.2025)											

(d) In order to expedite the implementation of the projects under various flagship Missions/Programmes of the Ministry, various institutional frameworks like provisions of progress reports, review by undertaking field visits have been put in place. Moreover, periodic review meetings in States/UTs and through video conferences are also held for the purpose. Further, there is a dedicated AMRUT 2.0 online portal for tracking the progress and monitoring of projects. Besides, the State Governments also monitor the progress of the Missions with a view to expedite their implementation.

Annexure-I as referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3048 due for answer on December 18, 2025 regarding 'Housing and Urban Infrastructure Projects in Haryana'.

City wise projects taken up in Haryana under AMRUT

SI No	City	Project Title	Sector	Project Cost (In ₹ Cr.)	Status
1	Ambala	Water Supply Scheme Part-3	Water Supply	127.73	Completed
2	Ambala	Sewerage Scheme Part-3	Sewerage and Septage Management	278.01	At implementation stage
3	Faridabad	Sewerage Scheme Part-3	Sewerage and Septage Management	213.19	At implementation stage
4	Karnal	Sewerage System Part-3	Sewerage and Septage Management	163.68	Completed
5	Palwal	Sewerage Scheme Part-3	Sewerage and Septage Management	97.74	Completed
6	Panipat	Sewerage System Part-3	Sewerage and Septage Management	178.83	Completed
7	Rohtak	Sewerage Scheme Part-3	Sewerage and Septage Management	168.78	Completed
8	Sonipat	Drainage System Part-3	Drainage	129.11	At implementation stage

ULBs wise major projects approved in Haryana under AMRUT 2.0

SI NO	ULB	Project Type	Project Title	Approved Cost (In ₹ Cr.)	Status
1	HISAR	Sewerage/Septage Management	Detailed Project Report (DPR) for augmentation of sewerage scheme Hisar town under AMRUT 2.0.	236.36	Awarded
2	CHARKHI DADRI (MC)	Water Supply	Augmentation of water supply scheme by constructing 3rd W/w, Renovation of existing structures of existing w/w, laying the rising main, distribution system.	115.00	Awarded
3	SIRSA (M CL)	Sewerage/Septage Management	Rough Cost Estimate for providing sewerage facilities to newly approved colonies and strengthening of existing sewerage system to town under AMRUT-2.0 Scheme.	148.82	Awarded
4	SIRSA (M CL)	Water Supply	Rough cost estimate for augmentation of water supply scheme Sirsa town, Construction of Boosting station, additional structures & laying the internal distribution pipeline at Sirsa town.	123.51	DPR Approved
5	PALWAL	Water Supply	Estimate for providing water supply in Palwal town by construction of Ranney wells in Yamuna Flood near village Thantri Distt. Palwal under AMRUT 2.0.	522.00	NIT Issued
6	PALWAL	Sewerage/Septage Management	DPR for Laying of Balance Sewer line in the left out Area of Palwal Town and Construction of additional capacity of 9 Million Litres per Day (MLD) Sewage Treatment Plant (STP) for Palwal Town (under AMRUT 2.0) Distt. Palwal.	332.27	NIT Issued
7	YAMUNANAGAR	Sewerage/Septage Management	Providing and Laying of SW sewer line in various 12 nos. newly approved colony in Yamuna Nagar Town and Construction of 10.00 MLD Sewage Treatment Plant based on SBR Technology and Laying of sewerage network in 18 nos. Newly approved colony in (sub urban area) Yamuna Nagar Town under AMRUT 2.0.	114.08	Awarded
8	JIND	Water Supply	Jind Town Construction of Canal Based Water Supply Scheme Jind City (Under C.M. Announcement Code No.24490).	388.27	Awarded
9	AMBALA	Sewerage/Septage Management	DPR for providing sewerage network in recently merged 11 No villages in MC area, Construction of 1.25 MLD STP at existing STP Nayagaon, Construction of 1.40 MLD STP for village Kanwla and 50.00 MLD STP for Ambala Drain at Devinagar in Municipal Corporation Ambala City.	165.96	Awarded
10	YAMUNANAGAR	Sewerage/Septage Management	DPR of treatment system for sewage containing industrial wastewater in Yamunagar-Jagadhari, Haryana.	193.58	Awarded

Annexure-II as referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3048 due for answer on December 18, 2025 regarding 'Housing and Urban Infrastructure Projects in Haryana'.

City/Location wise details of physical and financial progress along with Central Assistance released during each of the last 10 years and current year in projects under PMAY-U & PMAY-U 2.0 in the State of Haryana

Sr. No.	City / Location Name		progress of h	nouses (Nos)	Approv	ed Project cos e/ULB share (t, Central				vise details								
SIT THE	Name	Sanctioned	Grounded	Completed	Project Cost	State/ ULB Share	Central Assistance	2015-16	2016-17	2017-18	2018-19	2019-20	2020- 21	2021- 22	2022- 23	2023 -24	2024- 25	2025- 26	Total
1	Ambala	3,572	1,795	672	161.65	37.34	78.29	17.95	-	-	2.00	16.22	-	-	-	8.00	-	-	44.17
2	Assandh	779	412	375	39.63	7.37	11.68	-	-	0.98	0.78	1.14	-	-	-	1.61	-	-	4.51
3	Ateli	17	9	9	0.55	0.10	0.26	-	-	0.04	0.03	0.01	-	-	-	0.08	-	-	0.16
4	Bahadurgarh	742	423	327	27.62	5.61	11.13	-	-	1.50	1.84	-	-	-	-	2.06	-	-	5.40
5	Barara	299	248	188	11.51	2.95	4.48	-	-	1.23	0.41	0.06	-	-	-	0.30	-	-	2.00
6	Barwala	1,112	463	249	37.52	7.26	16.68	-	-	0.34	2.42	2.12	-	-	-	2.57	-	-	7.45
7	Bawal	243	140	99	8.29	1.63	3.64	-	-	-	1.03	0.37	-	-	-	0.74	-	-	2.14
8	Bawani khera	767	181	101	26.55	5.49	11.50	-	-	0.09	4.00	-	-	-	-	2.69	-	-	6.78
9	Beri	488	300	190	16.98	2.95	7.32	-	-	1.84	0.59	-	-	-	-	1.75	-	-	4.18
10	Bhiwani	3,822	1,806	1,321	138.57	31.37	57.33	-	-	12.09	9.95	0.06	-	-	-	9.93	-	-	32.03
11	Bhuna	1,208	1,109	339	43.21	7.58	18.12	-	-	0.46	5.81	0.38	-	-	-	4.13	-	-	10.78
12	Charkhi Dadri	1,989	309	175	87.44	16.98	29.84	-	-	1.64	2.92	2.63	-	-	-	3.69	-	-	10.88
13	Cheeka	1,041	796	572	40.09	9.27	15.61	-	-	3.06	2.48	0.11	-	-	-	2.46	-	-	8.11
14	Dharuhera	176	69	56	6.82	1.22	2.64	-	-	-	0.91	-	-	-	-	0.42	-	-	1.33
15	Ellenabad	497	314	267	17.89	3.07	7.46	-	-	1.27	1.14	0.01	-	-	-	1.36	-	-	3.78
16	Faridabad	313	158	30	11.58	2.70	4.70	-	-	-	0.05	1.52	-	-	-	1.70	-	-	3.27
17	Farrukhnagar	167	54	43	7.64	1.34	2.50	-	-	0.46	0.20	0.02	-	-	-	0.29	-	-	0.97
18	Fatehabad	656	230	213	29.50	4.75	9.84	-	-	0.45	1.54	0.34	-	-	-	1.34	-	-	3.67
19	Ferozepur jhirka	419	350	214	13.78	2.49	6.28	-	-	1.35	1.12	-	-	-	-	0.89	-	-	3.36
20	Ganaur	652	374	190	23.28	5.16	9.78	-	-	2.94	0.27	-	-	-	-	0.92	-	-	4.13
21	Gharaunda	718	375	335	29.54	6.67	10.77	-	-	1.33	2.08	0.15	-	-	-	1.09	-	-	4.65
22	Gohana	1,553	735	386	71.66	13.85	23.29	-	-	3.48	1.36	-	-	-	-	2.44	-	-	7.28
23	Gurugram	552	339	184	17.36	2.46	8.28	-	-	-	1.91	1.00	-	-	-	1.72	-	-	4.63
24	Hailey Mandi	411	200	164	13.95	2.77	6.16	-	-	-	1.84	0.14	-	-	-	1.62	-	-	3.60
25	Hansi	2,263	1,406	1,029	83.51	18.42	33.95	-	-	3.20	9.56	-	-	-	-	6.35	-	-	19.11
26	Hathin	660	562	172	22.35	3.79	9.90	-	-	0.67	2.69	0.11	-	-	-	2.18	-	-	5.65
27	Hisar	3,308	2,188	1,978	116.26	21.11	62.81	18.10	-	-	9.96	1.75	-	-	-	10.76	-	-	40.57
28	Hodal	791	662	301	29.14	5.40	11.87	-	-	0.70	2.14	1.00	-	-	-	2.56	-	-	6.40
29	Indri	375	164	155	15.39	3.41	5.63	-	-	1.25	0.71	0.02	-	-	-	1.35	-	-	3.33
30	Ismailabad	20	-	-	1.60	0.20	0.30	-	-	-	-	-	-	-	-	-	-	-	-
31	Jagadhri	3,139	-	-	188.34	31.39	47.09	-	-	-	-	-	-	-	-	ı	-	-	-

Sr. No.	City/Location	Physical	progress of h	iouses (Nos)		red Project cos e/ULB share (Year	wise details	of Central	Assista	ance re	leased (₹ in crore))		
5111161	Name	Sanctioned	Grounded	Completed	Project Cost	State/ ULB Share	Central Assistance	2015-16	2016-17	2017-18	2018-19	2019-20	2020- 21	2021- 22	2022-	2023 -24	2024- 25	2025- 26	Total
32	Jakhal Mandi	16	-	-	1.28	0.16	0.24	-	-	-	-	-	-	-	-	-	-	-	-
33	Jhajjar	1,608	394	337	78.61	13.35	24.12	-	-	1.28	2.04	0.23	-	-	-	2.19	-		5.74
34	Jind	2,087	1,595	1,137	83.81	19.59	31.31	-	-	4.81	4.05	1.87	-	-	-	5.24	-	-	15.97
35	Julana	728	294	276	31.42	7.12	10.92	-	-	2.81	0.32	0.08	-	-	-	0.25	-	-	3.46
36	Kaithal	1,727	925	795	63.70	15.07	25.91	-	-	4.78	5.32	-	-	-	-	4.13	-	-	14.23
37	Kalanaur	884	386	256	31.42	6.89	13.26	-	-	1.74	3.10	-	-	-	-	2.18	-	-	7.02
38	Kalanwali	411	112	97	13.96	2.17	6.17	-	-	1.50	0.42	0.02	-	-	-	1.40	-	-	3.34
39	Kalayat	662	641	425	25.16	6.30	9.93	-	-	3.33	-	-	-	-	-	0.20	-	-	3.53
40	Kanina	520	353	21	17.01	3.03	7.80	-	-	0.47	2.13	0.14	-	-	-	1.34	-	-	4.08
41	Karnal	2,735	803	672	110.81	21.00	41.02	-	-	-	4.39	4.73	-	-	-	9.67	-	-	18.79
42	Kharkhoda	267	220	105	9.06	1.78	4.00	-	-	0.90	0.24	-	-	-	-	0.76	-	-	1.90
43	Ladwa	937	466	392	34.64	8.25	14.05	-	-	4.19	0.02	0.13	-	-	-	0.94	-	-	5.28
44	Loharu	381	25	20	13.09	2.66	5.71	-	-	0.12	1.45	0.32	-	-	-	1.19	-	-	3.08
45	Maham	849	596	416	30.46	6.88	12.73	-	-	0.67	3.29	0.61	-	-	-	3.23	-	-	7.80
46	Mahendragarh	860	258	69	39.78	6.62	12.90	-	-	0.44	1.84	0.01	-	-	-	1.22	-	-	3.51
47	Mandi Dabwali	325	122	105	13.02	2.27	4.87	-	-	1.13	0.27	0.03	-	-	-	0.78	-	-	2.21
48	Nagal Chaudhry	645	239	169	21.70	4.17	9.68	-	-	0.84	2.23	0.08	-	-	-	1.81	-	-	4.96
49	Naraingarh	224	167	129	8.09	1.85	3.36	-	-	-	0.46	0.74	-	-	-	0.68	-	-	1.88
50	Narnaul	1,307	623	127	43.41	8.05	19.61	-	-	1.84	5.10	0.22	-	-	-	3.47	-	-	10.63
51	Narnaund	1,029	455	324	38.65	4.55	15.44	-	-	0.36	3.17	1.44	-	-	-	2.94	-	-	7.91
52	Narwana	856	611	342	33.41	8.27	12.84	-	-	1.65	2.37	0.13	-	-	-	1.66	-	-	5.81
53	Nilokheri	193	66	57	8.10	1.65	2.90	-	-	0.14	0.40	0.22	-	-	-	0.55	-	-	1.31
54	Nissing	285	105	101	12.25	2.74	4.28	-	-	1.06	0.30	0.05	-	-	-	0.91	-	-	2.32
55	Nuh	286	158	105	10.79	2.38	4.29	-	-	0.34	1.21	0.07	-	-	-	0.62	-	-	2.24
56	Palwal	3,447	976	480	164.96	31.04	51.71	-	-	2.46	4.75	1.72	-	-	-	5.68	-	-	14.61
57	Panchkula	49	19	19	1.78	0.41	0.73	-	-	-	0.23	-	-	-	-	0.02	-	-	0.25
58	Panipat	1,554	1,214	722	61.44	13.88	23.31	-	-	-	3.80	4.51	-	-	-	5.74	-	-	14.05
59	Pataudi	292	68	59	9.44	1.65	4.38	-	-	-	1.04	0.37	-	-	-	1.18	-	-	2.59
60	Pehowa	654	226	198	26.47	5.56	9.81	-	-	2.84	0.03	0.04	-	-	-	1.06	-	-	3.97
61	Pinjore	543	-	-	32.58	5.44	8.14	-	-	-	-	-	-	-	-	-	-	-	-
62	Punahana	762	617	81	28.51	6.21	11.43	-	-	1.33	2.69	-	-	-	-	2.32	-	-	6.34
63	Pundri	631	525	437	25.37	6.11	9.46	-	-	3.10	-	-	-	-	-	0.16	-	-	3.26
64	Radaur	192	184	133	7.13	1.71	2.88	-	-	0.14	0.59	0.21	-	-	-	0.74	-	-	1.68

Sr. No.	City/Location	Physical	progress of h	ouses (Nos)		ed Project cos e/ULB share (Year v	vise details	s of Central	Assist	ance re	leased ((₹ in crore)					
5111101	Name	Sanctioned	Grounded	Completed	Project Cost	State/ ULB Share	Central Assistance	2015-16	2016-17	2017-18	2018-19	2019-20	2020- 21	2021- 22	2022 -23	2023 -24	2024- 25	2025- 26	Total		
65	Rajound	884	871	396	33.77	8.53	13.26	-	-	3.77	-	-	-	-	-	0.32	-	-	4.09		
66	Rania	295	117	108	10.98	2.01	4.43	-	-	0.49	0.59	0.05	-	-	-	1.01	-	-	2.14		
67	Ratia	741	587	385	26.55	5.17	11.11	-	-	1.21	1.46	0.21	-	-	-	2.46	-	-	5.34		
68	Rewari	2,459	107	90	142.78	23.71	36.88	-	-	0.19	0.65	0.29	-	-	-	0.56	-	-	1.69		
69	Rohtak	5,566	1,764	1,431	307.09	47.97	120.82	28.77	-	-	6.52	0.38	-	-	-	4.90	-	-	40.57		
70	Safidon	1,310	513	416	56.98	12.51	19.65	-	-	2.12	1.00	1.76	-	-	-	3.34	-	-	8.22		
71	Samalkha	465	238	179	17.70	3.99	6.97	-	-	1.77	0.28	-	-	-	-	0.64	-	-	2.69		
72	Sampla	661	256	223	21.79	3.96	9.91	-	-	1.38	1.83	-	-	-	-	2.32	-	-	5.53		
73	Shahbad	472	232	175	17.49	4.18	7.08	-	-	2.17	0.31	-	-	-	-	0.62	-	-	3.10		
74	Sirsa	1,161	86	81	61.02	10.19	17.41	26.89	-	0.31	0.98	0.22	-	-	-	1.16	-	-	29.56		
75	SIWAN	20	-	-	1.60	0.20	0.30	-	-	-	-	-	-	-	-	-	-	-	-		
76	Siwani	986	128	119	33.54	5.68	14.79	1	-	0.41	4.94	-	-	-	-	3.19	-	-	8.54		
77	Sohna	604	229	149	19.51	3.35	9.06	1	-	1.05	2.05	0.17	-	-	-	2.09	-	-	5.36		
78	Sonipat	1,285	300	226	49.05	11.96	19.28	ı	-	-	2.87	2.39	-	-	-	3.16	-	-	8.42		
79	Taoru	264	194	127	11.19	2.48	3.96	1	-	0.91	0.35	-	-	-	-	0.78	-	-	2.04		
80	Taraori	694	316	277	27.89	6.71	10.41	1	-	1.06	1.77	0.76	-	-	-	1.70	-	-	5.29		
81	Thanesar	1,051	526	429	48.85	9.02	15.77	1	-	1.31	2.32	1.02	-	-	-	2.47	-	-	7.12		
82	Tohana	1,134	821	595	43.83	9.24	17.01	-	-	2.92	0.58	0.52	-	-	-	2.78	-	-	6.80		
83	Uchana	867	643	291	32.74	7.80	13.01	-	-	1.66	1.98	0.55	-	-	-	2.14	-	-	6.33		
84	Uklana Mandi	1,175	960	674	40.76	8.46	17.63	-	-	0.76	4.94	-	-	-	-	4.23	-	-	9.93		
85	Yamunanagar	4,375	2,559	1,520	218.76	58.03	108.72	17.24	4.55	10.34	12.93	5.19	-	-	-	18.73	-	-	68.98		
	Total	87,164	41,061	26,831	3,694.38	740.04	1,425.78	108.94	4.55	118.47	177.34	60.64	-	-	-	199.86	-	-	669.80		